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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 18.09.2018

PRESENT: 1.Hon'ble member (J) **Shri Rajeswara Rao Vittanala,**
2. Hon'ble member (T) **Dr. Ashok Kumar Mishra**

CP/CA No	Purpose	Section	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP(IB)No.93/B B/2018	For orders	Sec 9 of I&B Code	M/s Stella Moda Fab LLP	Krishna S Vyas Advocate	M/s Scotts Garments Ltd	Shri Balram R Roa Advocate

SL. NO. NAME (IN CAPITAL)
& PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE


PETITIONER/s :

RESPONDENT/s :

ORDER

None appears for both the parties.

Post the case on 20.09.2018 under the caption "for dismissal".


Member (T)


Member (J)